

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 559
TO BE ANSWERED ON 01.12.2021**

CATTLE DEATHS ON RAILWAY TRACKS

559. SHRI DUSHYANT SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) the details of the cattle deaths on railway tracks due to run over by trains from year 2015 to 2021, State wise;

(b) whether the Government provides any compensation for cattle deaths to respective owner or farmer, if so, the number of beneficiaries who received compensation from years 2015 to 2021 and if not, the reasons therefor;

(c) whether the Government has any proposal to build elevated corridors for Railways in identified areas where there is more cattle movements and if so, the details thereof;

(d) the details of the measures undertaken by the Government to reduce the deaths of the cattle on railway tracks;

(e) whether the Government has incurred any losses due to delay of trains caused by cattle deaths on railway tracks, if so, the details thereof?

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 559 BY SHRI DUSHYANT SINGH TO BE ANSWERED IN LOK SABHA ON 01.12.2021 REGARDING CATTLE DEATHS ON RAILWAY TRACKS

(a) The desired information regarding number of cattle deaths recorded due to train accidents from 2015 to 2021 State-wise is quite spread out and extensive and requires sufficient time for compilation.

(b) No compensation for cattle deaths to respective owner or farmer is provided as run over cases occur due to trespassing by stray cattle in the right of way of Railways.

(c) No, Sir.

(d) A number of preventive measures are taken by Zonal Railways to reduce the deaths of cattle on Railway track, which include the following:

(i) Cleaning of garbage and removal of wild vegetation along the track.

(ii) Sensitization of Train Crew on a regular basis for frequent whistling at locations prone to cattle run over.

(iii) Construction of fencing/boundary wall at identified locations of trespass by cattle and approaches of major towns.

(iv) Counselling of villagers for avoiding cattle coming near track during safety propogandas in villages.

(e) No monetary loss suffered by Railways for such incidents. However, checking of locomotives and track after the incidents result in detention of trains.